

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :28/06/2021

Sr No. Case Type	Case No.	Name of Parties	Name of Advocates
------------------	----------	-----------------	-------------------

MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- AT 11.05 A.M.

1	SEBI Appeal	389/2021	PRAFULL ANUBHAI SHAH Vs. SEBI	MS. AISHWARYA SHUBHANGI, ADVOCATE ELP
2	SEBI Appeal	443/2021	FRANKLIN TEMPLETON ASSET MANAGEMENT INDIA PVT LTD. Vs. SEBI	TRILEGAL K. ASHAR AND CO

ADMISSION-COURT CODE- SIPHONEDFUNDS-AT 11.10A.M.

3	SEBI Appeal	424/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	Desai and Diwanji
Sub Matter :		Misc. Application/0000602/2021		
	Misc. Application	602/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	DESAI AND DIWANJI
(Main Matter Number :SEBI Appeal/0000424/2021)				

ADMISSION-COURTCODE-PREFERENTIALALLOTMENT-AT11.15A

4	SEBI Appeal	425/2021	ALOK TODI AND OTHERS Vs. SEBI	Ramesh Chandra Mishra , PCS
---	-------------	----------	-------------------------------------	--------------------------------

-PARTHEARD-COURTCODE-OPENOFFER-AT11.20A.M.

5	Misc. Application	337/2018	RAJEEV BHANOT AND OTHERS Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000396/2018)				

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :28/06/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/w	SEBI Appeal	396/2018	Rajeev Bhanot Vs. SEBI	Somasekhar S., Adv - i/b Joby Mathew Associates M.Doctor,Sr. Adv.- i/b The Law Point
Sub Matter :		Misc. Application/0000337/2018		
&	Misc. Application	360/2018	VIJAY SHARMA Vs. SEBI	
(Main Matter Number :		SEBI Appeal/0000405/2018)		
&	Misc. Application	525/2019	SHRUTI SHARMA Vs. SEBI	
(Main Matter Number :		SEBI Appeal/0000562/2019)		
A/w	SEBI Appeal	562/2019	Mrs. Shruti Sharma Vs. SEBI	Joby Mathew,Adv. i/b Joby Mathew and Associates Anubhav Ghosh,Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000525/2019		

DISPOSAL-COURTCODE-PROMOTEROPENOFFER-AT11.35A.

6	SEBI Appeal	293/2018	Vishvapradhan Commercial Pvt. Ltd. Vs. SEBI	Janak Dwarkadas,Sr.Adv. i/b Khaitan and Co. Gaurav Joshi,Sr.Adv. i/b ELP
A/w	SEBI Appeal	294/2019	Dr. Prannoy Roy Vs. SEBI	DMD Advocates K.Setalvad,Sr.Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000425/2019		
A/w	SEBI Appeal	295/2019	Radhika Roy Vs. SEBI	DMD Advocates K.Setalvad,Sr.Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000416/2019		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :28/06/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/w	SEBI Appeal	296/2019	RRPR Holdings Private Limited Vs. SEBI	DMD Advocates K.Setalvad,Sr.Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000417/2019		
A/w	Misc. Application	425/2019	DR. PRONNOY ROY Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000294/2019)				
&	Misc. Application	416/2019	RADHIKA ROY Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000295/2019)				
&	Misc. Application	417/2019	RRPR HOLDINGS PVT LTD. Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000296/2019)				
&	Misc. Application	106/2021	DR. PRONNOY ROY Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000077/2021)				
&	Misc. Application	107/2021	RADHIKA ROY Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000078/2021)				
&	Misc. Application	108/2021	RRPR HOLDINGS PVT LTD. Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000079/2021)				
&	Misc. Application	113/2021	DR. PRONNOY ROY Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000077/2021)				

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :28/06/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
6	Misc. Application	123/2021	NEW DELHI TELEVISION LTD. Vs. SEBI	DMD Advocates K. ASHAR AND CO
(Main Matter Number :SEBI Appeal/0000080/2021)				
A/W	SEBI Appeal	77/2021	DR. PRANNOY ROY Vs. SEBI	Mr. Arnav Misra Associate
Sub Matter :		Misc. Application/0000106/2021		
Sub Matter :		Misc. Application/0000113/2021		
A/W	SEBI Appeal	78/2021	RADHIKA ROY Vs. SEBI	Mr. Arnav Misra ,Associate
Sub Matter :		Misc. Application/0000107/2021		
A/W	SEBI Appeal	79/2021	RRPR HOLDING PVT. LTD. Vs. SEBI	Mr. Arnav Misra ,Associate
Sub Matter :		Misc. Application/0000108/2021		
A/W	SEBI Appeal	80/2021	New Delhi Television Ltd. Vs. SEBI	Mr. Arnav Misra ,Associate
Sub Matter :		Misc. Application/0000123/2021		

-DISPOSAL-COURTCODE-CUPIDPFUTP-- AT11.40A.M.

7	SEBI Appeal	375/2019	Ashlesh Gunavantibhai Shah Vs. SEBI	Rinku Valanju, Adv i/b R.V. Legal Chirag Bhavsar,Adv. i/b MDP and Partners
A/W	SEBI Appeal	377/2019	Paresh Ramjibhai Chauhan Vs. SEBI	Rushin Kapadia, Adv i/b R.V. Legal Chirag Bhavsar,Adv. i/b MDP and Partners

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :28/06/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/w	SEBI Appeal	378/2019	Vipul Virendrabhai Patel Vs. SEBI	Rinku Valanju, Adv i/b R.V. Legal Chirag Bhavsar,Adv. i/b MDP and Partners
A/w	SEBI Appeal	415/2019	Jayshriben Maniyar Vs. SEBI	Rinku Valanju, Adv i/b R. V. Legal, Advocates Chirag Bhavsar,Adv. i/b MDP and Partners
A/w	SEBI Appeal	47/2020	Piyush Batukbhai Dave Vs. SEBI	Rinku Valanju, Adv i/b R.V. Legal Chirag Bhavsar,Adv. i/b MDP and Partners
<u>ADMISSION DISPOSAL-COURTCODE-GDRSYBLY-AT 11.45</u>				
8	SEBI Appeal	381/2019	Sybly Industries Ltd. Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
A/w	SEBI Appeal	382/2019	Mr Umesh Kumar Mittal Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
A/w	SEBI Appeal	384/2019	Mahendra Kumar Gupta Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
A/w	SEBI Appeal	385/2019	Mahesh Chand Mittal Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :28/06/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/w	SEBI Appeal	386/2019	Subodh Goel Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
A/w	SEBI Appeal	387/2019	Mahendra Kumar Gupta Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
A/w	SEBI Appeal	389/2019	Sybyl Industries Ltd Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
A/w	SEBI Appeal	390/2019	Mr. Mahesh Chand Mittal and Anr. Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners

DISPOSAL-COURT CODE-PFUTPGDR-AT11.50A.M.

g	SEBI Appeal	439/2019	CAT Technologies Ltd. and Ors. Vs. SEBI	Joby Mathew,Adv. i/b Joby Mathew and Associates
---	-------------	----------	---	--

ADMDISPOSAL-COURT CODE-PITSEBI-AT 11.55A.M.

10	SEBI Appeal	584/2019	Ameen Khwaja and Others Vs. SEBI	Mr. Yash G., Advocate-i/b Alliance Law Mr. Abhiraj Arora, Advocate- i/b ELP
----	-------------	----------	--	--

ADMDISPOSAL-DELAYEDSCNSAST-AT12NOON

11	SEBI Appeal	426/2020	POWERHOUSE FITNESS LTD.AND OTHERS Vs. SEBI	HARSH KESARIA, ADVOCATE
----	-------------	----------	---	----------------------------

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :28/06/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>ADMISSION DISPOSAL-COURTCODE-COMPLAINTCIS-12.05</u>				
12	Misc. Application	483/2020	MRS. B. PUSHPABATI AND OTHERS Vs. SEBI	B. SHEKARAPPA, ADVOCATE K. Ashar Co. R.No.1.King Stubb AND Kasiva- R-2
(Main Matter Number :SEBI Appeal/0000468/2020)				
12	Misc. Application	484/2020	MRS. B. PUSHPABATI AND OTHERS Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000468/2020)				
12	Misc. Application	201/2021	MRS. B. PUSHPABATI AND OTHERS Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000468/2020)				
A/w	SEBI Appeal	468/2020	B. V. Pushpavathi and Ors Vs. SEBI and Ors.	B. Shekarappa Advocate
Sub Matter :		Misc. Application/0000483/2020		
Sub Matter :		Misc. Application/0000484/2020		
Sub Matter :		Misc. Application/0000201/2021		
<u>DISPOSAL-COURTCODE-INDEPENDENTDIRECTOR-AT12.10</u>				
13	SEBI Appeal	479/2020	MOHANDAS SHENOY ADIGE Vs. SEBI	Mr.Aayush Kothari
13	SEBI Appeal	510/2020	Anoj Menon Vs. SEBI	Ms. Faranaaz Karbhari
13	SEBI Appeal	342/2021	Yashovardhan Birla Vs. SEBI	Adv. Shourya Tanay
13	SEBI Appeal	84/2021	UPKAR SINGH KHOLI Vs. SEBI	Ms. Rashi Dalmia

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :28/06/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
11w	SEBI Appeal	509/2020	VENKATESHWARALU NELABHOTLA Vs. SEBI	Ms.Rashi Dalmia
11w	SEBI Appeal	512/2020	Rajesh Sha Vs. SEBI	Ms.Rashi Dalmia
11w	SEBI Appeal	24/2021	Dr. Abhijit Prabhakar Desai Vs. SEBI	Mr. Aditya Bapat, Advocate Mr. Chander Uday Singh, Senior Advocate

-ADMDISPOSAL-COURT CODE-DOUBLEJEOPARDY-AT12.15P

14	Misc. Application	593/2020	SHRIRAM INSIGHT SHARE BROKERS LTD. Vs. SEBI	
----	-------------------	----------	--	--

(Main Matter Number :SEBI Appeal/0000559/2020)

11w	SEBI Appeal	559/2020	Shriram Insight Share Brokers Ltd. Vs. SEBI	Mr. Srisabari Rajan, Advocate Mr. Suraj Chaudhary, Advocate
-----	-------------	----------	--	--

Sub Matter : Misc. Application/0000593/2020

-ADMDISPOSAL-COURTCODE-SELLSHARES-AT12.20P.M.

15	SEBI Appeal	43/2021	MAHAVIR SINGH CHAUHAN Vs. SEBI	R V Legal Advocates
----	-------------	---------	--------------------------------------	---------------------

8	Misc. Application	517/2021	MAHAVIRSINDGH CHAUHAN Vs. SEBI	N. R V LEGAL MDP AND PARTNERS
---	-------------------	----------	---	---

(Main Matter Number :SEBI Appeal/0000379/2021)

16	SEBI Appeal	379/2021	MAHAVIRSINGH CHAUHAN Vs. SEBI	N. R V Legal Advocates
----	-------------	----------	--	---------------------------

Sub Matter : Misc. Application/0000517/2021

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :28/06/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
--------	-----------	----------	-----------------	-------------------

-ADMDISPOSAL-SCRACIRCULARS-AT12.25P.M.

17 SEBI Appeal 92/2021 ASIT C MEHTA
 INTERMEDIATES PVT. LTD.
 Vs.
 SEBI Mr.Pankaj

8 Misc. Application 227/2021 ASIT C. MEHTA
 INTERMEDIATES LTD.
 Vs.
 SEBI

(Main Matter Number :SEBI Appeal/0000317/2021)

Alw SEBI Appeal 317/2021 ASIT C MEHTA
 INTERMEDIATES LTD.
 Vs.
 SEBI Vissha Law Services

Sub Matter : Misc. Application/0000227/2021

-ADMDISPOSAL-COURTCODE-DISCLOSUREPIT-12.30P.M.

18 Misc. Application 759/2021 MR. KUNDAN LAL
 Vs.
 SEBI

(Main Matter Number :SEBI Appeal/0000132/2021)

Alw SEBI Appeal 132/2021 MR. KUNDAN LAL
 Vs.
 SEBI Ms. Kunjal Patil, Advocate

Sub Matter : Misc. Application/0000759/2021

-ADMDISPOSAL-COURTCODE-INSIDERSEL-12.35P.M.

19 Misc. Application 581/2021 SURESH SHETTY AND
 OTHERS
 Vs.
 SEBI

(Main Matter Number :SEBI Appeal/0000313/2021)

Alw SEBI Appeal 313/2021 SURESH SHETTY and ORS.
 Vs.
 SEBI Mr. Robin Shah Senior
 Associate

Sub Matter : Misc. Application/0000581/2021

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :28/06/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>PART HEARD1-COURTCODE-TBTIP-AT 12.40P.M.</u>				
20	SEBI Appeal	184/2019 (/0000)	OPG Securities Private Limited and Ors. Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Parinam Law Associates Mustafa Doctor,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000777/2021		
&	Misc. Application	250/2019	A. KUMAR - INTERVENER Vs. RAVI NARAIN VS SEBI	Nithyaesh Natrajan, Adv -i/b Adv Saloni Sulakhe,
(Main Matter Number :		SEBI Appeal/0000331/2019)		
&	Misc. Application	257/2019	A. KUMAR - INTERVENER Vs. NSEIL VS SEBI	Nithyaesh Natrajan-Adv-i/b Adv Saloni Sulakhe
(Main Matter Number :		SEBI Appeal/0000333/2019)		
&	Misc. Application	298/2019	A. KUMAR- INTERVENER Vs. CHITRA RAMAKRISHNA VS SEBI	Nithyaesh Natrajan, ADV- i/b Adv Saloni Sulakhe
(Main Matter Number :		SEBI Appeal/0000336/2019)		
Atw	SEBI Appeal	331/2019	Ravi Narain Vs. SEBI	P. N. Modi, Sr. Adv i/b MKA Rafique Dada,Sr.Adv.i/b The Law Point
Sub Matter :		Misc. Application/0000250/2019		
Atw	SEBI Appeal	333/2019	National Stock Exchange of India Ltd. Vs. SEBI	D. J. Khambatta, Sr. Adv i/b AZB and Partners Rafique Dada, Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000257/2019		
Atw	SEBI Appeal	336/2019 (/0000)	Chitra Ramakrishna Vs. SEBI	Prashant Pratap,Sr.Adv. i/b S. Priya Rafique Dada,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000298/2019		

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :28/06/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Alw	SEBI Appeal	433/2019	Mr. A. Kumar Vs. SEBI	Saloni Sulakhe, Advocate Rafique Dada,Sr. Adv. i/b The Law Point
&	Misc. Application	777/2021	OPG SECURITIES PVT LTD. Vs. SEBI	PARINAM LAW ASSOCIATES LAW POINT

(Main Matter Number :SEBI Appeal/0000184/2019)